

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 111/TT/2017**

Subject : Truing up of transmission tariff of the years 2011-12, 2012-13 and 2013-14 in respect of RVPNL owned transmission lines/system connecting with other States and Intervening transmission lines incidental to inter-State transmission of electricity as determined by the Commission's order dated 18.3.2015 in accordance with the Central Electricity Regulatory Commission (Terms and Condition of Tariff) Regulation 2009.

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RVPNL)

Respondents : Power Grid Corporation of India Limited and 10 others

**Petition No. 112/TT/2017**

Subject : Determination of tariff for the years 2014-15, 2015-16 and 2016-17 in respect of RVPNL owned transmission lines/system connecting with other States and Intervening transmission lines incidental to inter-State transmission of electricity for Inclusion in the POC transmission charges in accordance with the CERC (Terms and Condition of Tariff) Regulation 2014 and CERC (Sharing of Transmission Charges and Losses) Regulation, 2010 and its subsequent amendments.

Date of Hearing : 11.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RVPNL)

Respondents : Power Grid Corporation of India Limited and 10 others



Parties present : Shri Pradeep Misra, Advocate, RVPNL  
Shri Daleep Dhyani, Advocate, RVPNL  
Shri O.P. Bansal, RVPNL  
Shri V.K.Gupta, RVPNL  
Shri Vincent D'Souza, MPPTCL  
Shri Abhinav Anand, MPPTCL  
Shri Rakesh Prasad, PGCIL  
Shri Jasbir Singh, PGCIL  
Shri S.K. Venkatesan, PGCIL

### **Record of Proceedings**

Learned counsel for Rajasthan Rajya Vidyut Prasaran Nigam Limited requested for a short adjournment as the arguing counsel in the matter is not available. This was not objected by the respondents. The Commission allowed the petitioner's request.

2. The Commission directed to list the petition on 17.8.2017.

By order of the Commission

Sd/-  
(T. Rout)  
Chief (Law)

